

# NEWSLEX

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## News 10 @ a glance

### [THE REAL ESTATE BILL, 2013: A BRIEF SUMMARY](#)

“How much in black..?”

If you have ever ventured into the real estate sector; that is a question you have most likely had to ask yourself.

Real estate transactions include purchase and sale of immovable property for commercial, development or residential purposes.

Currently, the real estate sector is governed by various laws, such as the Transfer of Property Act, 1882 and several state level laws for ownership of flats, rent control, town planning and re-development

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### [SEBI \(Prohibition of Insider Trading\) Regulations, 2015](#)

The Securities and Exchange Board of India (SEBI) has notified the SEBI (Prohibition of Insider Trading) Regulations, 2015 on 15th January, 2015.

The new Regulations chalk out a stricter and more focused regulatory regime and have put in place a stronger legal and enforcement framework for prevention of Insider Trading. The penalties imposed under the Companies Act, 2013 and the SEBI Act, 1992 for non-compliance and contravention of these Regulations are huge. The new Regulations have been uploaded on the MMFSL intranet portal.

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» [The Black Money Bill 2015](#)

» [Companies Amendment Bill 2015](#)

» [The Companies \(Acceptance of Deposit\) Rules, 2015](#)

» [Remuneration to managerial persons under Schedule XIII of the Companies Act, 1956 – Clarification with regard to payment period](#)

» [Companies \(Auditor's Report\) Order, 2015](#)

» [Central Board of Direct Taxes \(CBDT\) revises Transport Allowance Exemption Limit](#)

» [Union Cabinet approves Negotiable Instruments \(Amendment\) Bill, 2015](#)

» [Maharashtra Stamp Amendment Act 2015](#)

» [Cabinet approves amendments to Company law](#)

» [Central Information Commission \(CIC\) can take suo moto actions under Right to Information Act, 2005](#)

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